GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO. 5393 ANSWERED ON 05.04.2023

Coal Royalty

5393 DR. VISHNU PRASAD M.K.: SHRI T.R.V.S. RAMESH:

Will the Minister of Coal be pleased to state:

- (a) the details of amount of coal royalty collected from coal enriched States in the country during the last three years and current years, State-wise; and
- (b) the details of the royalty given back to various states out of the collected amount during the last three years, State-wise?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a): Royalty is paid directly by coal companies to the concerned coal bearing States. Central government has no role in collection of royalty. As per the data presently available, year wise royalty paid by coal companies to states during the last 3 years State-wise is as follows:

| Royalty Paid by Coal Companies to the States (In Crores Rupees) | | | |
|---|----------|----------|----------|
| | 2019-20 | 2020-21 | 2021-22 |
| Chhattisgarh | 2350.21 | 2292.88 | 2386.29 |
| Jharkhand | 3211.03 | 2879.95 | 3623.49 |
| Odisha | 2139.45 | 1519.31 | 2700.21 |
| Madhya Pradesh | 2069.38 | 3199.42 | 2709.77 |
| Maharashtra | 1198.8 | 1153.85 | 1753.34 |
| Telangana | 1537.36 | 1429.74 | 250 |
| West Bengal | 18.96 | 12.64 | 15.96 |
| Assam | 31.34 | 5.89 | 0 |
| Uttar Pradesh | 406.39 | 638.23 | 475.25 |
| Total | 12962.92 | 13131.91 | 13914.31 |

(b): In view of the reply to part (a) above, question does not arise.
